

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal Nos. 71176 of 2018–EX[DB]

(Arising out of Order-in-Original No.02/Commissioner/GZB/2018-19 dated 25/05/2018 passed by Commissioner of Central Goods & Service Tax, Ghaziabad)

Shri Mukesh Chauhan, **Appellant**
Vs
Commissioner of Central Excise, Ghaziabad **Respondent**

APPEARANCE:

Shri Tarun Chawla, Advocate for the Appellant

Shri Rajeev Ranjan, Addition Commissioner,
Shri Sandeep Kumar Singh, Deputy Commissioner,
Shri Shiv Pratap Singh, Deputy Commissioner
Authorised Representatives for the Respondents

CORAM: HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 04 July, 2019
DATE OF PRONOUNCEMENT : 30 July, 2019

This appeal is allowed. For order, see order of date in
Excise Appeal No.71178 of 2018.

(Archana Wadhwa)
Member (Judicial)

(Anil G. Shakkarwar)
Member (Technical)

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